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Title: Need to provide adequate compensation to farmers of Kammakeri village in Belgaum Parliamentary constituency in Karnataka in lieu of acquisition of their farm land for Kudachi-Bagalkot railway project in the State.

SHRI SURESH C. ANGADI (BELGAUM): The proposal to lay a new Railway track, along Kudachi- Bagalkot route, in Karnataka State, has already received its nod/approval in the Railway Budget-2012-13. But simmering differences amongst the farmers have arisen over the compensation of land acquired from the farmers of the Kammakeri village in Ramdurg taluka of Belgaum district. For, the land value fixed as compensation by the Railway authorities earlier was approximately Rs. 12.00 lakh per acre. However, farmers allege that now it is being fixed at Rs 4.50 lakh per acre which is very meagre.

In this respect, I urge upon the Railway Ministry to kindly look into the matter and request it, to see to it, that the value of those lands which are to be acquired from the farmers of Kammakeri village in my Parliamentary Constituency is on a par with the market value prevailing in the neighbouring Bagalkot district as the lands that are proposed to be acquired from the farmers of the Kammakeri village are very fertile and irrigated lands.

Hence, I demand that the farmers who lose their lands for the implementation of the new Kudachi-Bagalkot Railway Project in Karnataka, are reasonably compensated.